THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b) Reports show that N. H. No. 5 has been breached at 21 points over a total length of about 4000 feet; and ten minor bridges and thirty culverts have either collapsed or have been so severely damaged as to necessitate reconstruction. About a 22 mile length of the Highway was overtopped by Hood waters, thereby eroding the road flanks and damaging the road crust at many places.

- (c) and (d) Additional funds to the extent of Rs. 40 lakhs have been sanctioned for repairs during 1968-69; and a sum of Rs. 12.7 lakhs will be provided to the State Government for these repairs during 1969-70.
- (e) Investigations are being carried out and steps will be taken to provide increased waterways where necessary.

## PROSCRIPTION OF BOOKS, PERIODICALS ETC.

- 480. SHRI G. GOPINATHAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the names of the periodicals, books and other literature published in India which have been proscribed and the dates on which each of them was proscribed during the current year: and
- (b) the names of the periodicals, books and other literature published abroad which have been proscribed by Government and the dates on which each of them was proscribed during the same year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A statement containing information about books, periodicals etc. published in India and abroad and the provisions of law under which they were declared forfeited by the Central Government and the State Governments/ Union Territory Administrations (except six States and two Union Territories), is laid on the Table of the House. [See Appendix LXVI, Annexure No. 36]. Information in respect of the remaining States and Union Territories wil] be laid on the Table of the House in due course. This statement does not contain information about books, periodicals etc. the import of which was prohibited under the Customs Act, 1962.

## CONSTRUCTION OF OTHER HARBOUR AT VISAKHAPATNAM

#### 481. SHRI B. K. MAHANTI:

CHAUDHARY A. MOHAM-MAD:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether Government have approved the scheme for the construction of an outer harbour at Visakhapatnam:
- (b) if so, what would be the estimated cost of the project; and
- (c) by when the work at this project is likely to be taken up and by what time the work is likely to be completed?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO)

- : (a) Yes, Sir. The project for the construction of an Outer Harbour at Visakhapatnam Port has been approved in principle.
- (b) The project is estimated to cost about Rs. 31 crores.
- (c) It is not possible to indicate j precisely at this stage as to when the i project will be taken up for execution [ and when it will be completed. Consult-I ing Engineers have been appointed by the Visakhapatnam Port Trust to prepare a detailed Project Report on re-i ccipt of which a realistic time scheduls for the execution of ihe project wBl be drawn up.
  - 482. [Translerred to the 6tli December, 1968.]

# VISIT OF SECRETARIES TO NEFA BORDER I 483. CHAUDHARY A. MOHAM MAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Secretary of the Union Cabinet and the Home Secretary visited NEFA border area in the first week of November, 1968; and
- (b) if so, whether they have submitted any report to Government; and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Union Cabinet Secretary and Home Secretary visited NEFA area in the first week of November,

does not arise.

#### GRADE II STENOGRAPHERS

the Cabinet Secretary and Home Secretary

- 484. SHRI T. SIDDALINGAYA V/ill the Minister of HOME AFFAIRS be pleased to state :
- (a) whether it is a fact that the balk selection of Grade II Stenographers under the Central Secretariat Stenographers service to Grade I is being done on centralised basis?
- (b) if so, the criteria adopted for such selections;
- (c) the total number of vacancies at present in Grade I of the CSSS; and
- (d) whether it is a fact that more weightage is being given to seniority instead of merit; and if so, the reasons therefor?

THE MINISTER OF STATE TN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) to (d) These matters are yet to be

### PROMOTIONS ON BASIS OF MERIT

- 485. SHRI T. SIDDALINGAYA: WiH the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Prime Minister has been emphasising that the future promotions of departmental candidates should be on the basis of merit and that less weightage should be given to seniority; and
- (b) if so, the action, if any, taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b) Promotions to selection posts are made on the basis of merit

within a certain field of choice which, whenever possible, should extend to five or six times the number of vacancies expected within a year. If, however, there is an officer of outstanding merit, he may be included in the list of eligi-bles even if he is outside the normal filed of choice. It has also been decided to apply more rigorously the merit criterion in respect of higher level posts under the Government of India. Promotions to other posts which are not selection posts are made on the basis of seniority subject to rejection of the unfit. In certain posts, promotions are made on the basis of competitive examination limited to departmental candidates in the lower grade fulfilling certain criteria I of eligibility. There is also a scheme of I merit promotion and advance incre-ments for certain scientific and technical staff. Since the existing system already placed the required emphasis on merit, there is no proposal at present to modify it.

to Questions

#### I EXPANSION .OF .AIRPORTS .IN BIHAR

- 486. SHRI R. P. KHAITAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether any plan has been prepared for tlie development and expan-I sion of airports in Bihar;
  - (b) if so, the main features thereof; and
  - (c) the estimated cost of plan?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to (c) Plans for development of aerodromes are not formulated Statewise but on the basis of air-transport requirements. While there is no proposal to construct any new aerodrome in Bihar, development of terminal buildings and passengers facilities at Patna & Rachi are contemplated during the IV Plan period.

## HISTORY OF INDIAN FREEDOM MOVEMENT

- 487. SHRI CHITTA BASU: Will the Minister of EDUCATION be pleased to state:
- (a) whether a Committee was set up by Government to write the history of Indian Freedom Movement;
- (b) if so. who are the members of j the Committee;
  - (c) when the Committee was set up;